

DIVISION BENCH

O-209

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/121(KB)2021  
IVN.P (IBC)/1(KB)2024, IVN.P (IBC)/20(KB)2023,  
IA(I.B.C)/45(KB)2023, IA(I.B.C)/34(KB)2023,  
IA(I.B.C)/170(KB)2024, IA(I.B.C)/1003(KB)2023,  
IA(I.B.C)/67(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>TH</sup> JULY 2024**

IN THE MATTER OF	<b>TIKMANI STEEL TRADING COMPANY VS IMPERIAL TUBES PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearances (via video conferencing/physically)**

Mr.Swatarup Banerjee, Adv. ] For the Applicant in IA 20/2023  
Mr. Nirmalya Dasgupta,Adv. ]  
Mr.Jitendra Patnaik, Adv. ]  
  
Mr.Nirmalya Dasgupta, Adv. ] For Respondent No.5 in IA 34/2023  
Mr.R.L.Mitra,Adv. ]  
Ms.Priyanka Dhar, Adv. ]  
  
Ms.Urmila Chakraborty,Adv. ] For Respondent No. 4 in IA 34/2023  
Mr.Subhankar Chakraborty, Adv. ]  
Mr.Saptarshi Bhattacharjee, Adv. ]  
Ms.Sayani Gupta,Adv. ]  
Ms.Neelanjana Roy, Adv. ]  
  
Mr.K.K.Maiti, Adv. ] For the Applicant in IA 170/2024  
Mr.Tapan Bhanja,Adv. ]  
  
Mr.Ishaan Saha,Adv. ] In IA 34/2023, I  
Mr.Tanish Ganeriwala,Adv. ]  
Mr.R.Goyal,Adv. ]  
  
Mr.Rahul Parasrampuria,Adv. ] In IA 34,45,67,1003/2023  
  
Mr.Manik Bose,Adv. ]For RP in IA 34,45,67,1003  
Ms.Rachna Anchalia,in person ]

PJ

Mr.Kumarjit Banerjee, Adv. ] For the Respondent No.7 in IA45/2023  
Ms.S. Chakraborty, Adv. ]  
Mr.A. Naushad, Adv. ]

Mr. Rishav Banerjee, Adv. ] For Applicant in IVN 1/2024  
Mr. Dipto Sen,Adv. ]

Mr.V.Acharyya, Adv. ] For R-3,4,5,6,9 in IA 25/2023

Mr.V.Acharyya,Adv. ]For R-3,6,7,8,10 in IA 67/2023

Mr.Rachit Lakhmani, Adv. ] in IA 45,67 and 34 of 2023  
Mr.D.Basu,Adv. ]

Mr.Shaunak Mitra, Adv. ] For CoC

Mr.Anuj Singh, Adv. ] In IVN.P 20/2023 and INV.P 1/2024  
Mr.Soham Sen, Adv. ]  
Mr.Akash Dutta, Adv. ]

Mr.Rahul Auddy,Adv. ] For R-8  
Mr.Aditya Gooptu, Adv. ]

#### O R D E R

1. Ld.Counsel for the parties present.
2. Heard Mr. Swatarup Banerjee, Ld. Counsel for the applicant in IVN.P (IBC)/20(KB)2023 and Mr. Rishav Banerjee, Ld.Counsel in IVN.P (IBC)/1(KB)2024.
3. List the matter for continuation of arguments on behalf of RP and CoC in **IVN.P (IBC)/1(KB)2024 & IVN.P (IBC)/20(KB)2023, IA(I.B.C)/170(KB)2024 & IA(I.B.C)/1003(KB)2023** on **08/08/2024 at 3.30 P.M.**
4. Mr. Rahul Parasrampurua,Ld.Counsel appears and seeks some modifications to the next date of hearing from 08/08/2024 to 13/08/2024 at 3.30 PM for **IA(I.B.C)/45(KB)2023, IA(I.B.C)/34(KB)2023 & IA(I.B.C)/67(KB)2023** . Adjournment allowed. He is directed to inform the other side.
5. Post these IAs i.e. **IA(I.B.C)/45(KB)2023, IA(I.B.C)/34(KB)2023 & IA(I.B.C)/67(KB)2023** on **13/08/2024**.

**Balraj Joshi**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**